

a circular saying that the private importers should not charge more than 3½ per cent. and that this includes the godown rent and the bank charges?

SHRI N. KANUNGO: The Government have issued instructions that the over-all margin should not exceed 3·5 per cent. and the State Trading Corporation has adhered to it.

SHRI BABUBHAI CHINAI: May I know whether in view of the circular of the Government that not more than 3½ per cent. should be charged as stated by the hon. Minister of Commerce, the State Trading Corporation is charging 3½ per cent. and whether the bank charges and the godown rent are included in this 3½ per cent.?

SHRI N. KANUNGO: Well, I have no information about the particular item, that is the bank charge. But from the papers I have, I find that the State Trading Corporation has not been charging more than 3·5 per cent. as directed by the Government.

SHRI BABUBHAI CHINAI: In view of the fact that the hon. Minister has no information, will he be kind enough to find out if there is any discrimination in charging the bank rate and the godown rent and if so, will he rectify the same?

SHRI N. KANUNGO: I shall look into it.

SHRI B. K. P. SINHA: May I know what proportion of these imports is allotted to the domestic utensils industry?

SHRI MANUBHAI SHAH: As far as the copper imports are concerned, small-scale industries are receiving about twelve thousand tons per year for the domestic utensils industry and the rest goes for industrial use.

SHRI MAHESWAR NAIK: May I know whether the Government would explore the possibility of making India self-sufficient as regards the supply of copper?

SHRI MANUBHAI SHAH: Yes, Sir. Several efforts are being made and we are doubling the Ghatsila Copper plant which is producing eight thousand tons today and it will produce sixteen thousand tons after a few years. Government is also thinking of establishing another unit in the Khetri mines with a capacity of twenty thousand tons. Of course, both these smelters put together also, would not reach more than 40 to 50 per cent. of our requirements.

नाहन फाउंड्री लिमिटेड, नाहन

*६०२. श्री राम सहाय : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) नाहन फाउंड्री लिमिटेड, नाहन ने जो १० लाख रुपये की और पूँजी देने की मांग की थी उसके बारे में सरकार ने क्या निर्णय किया ; और

(ख) फैक्टरी द्वारा भविष्य में और अधिक उत्पादन हो सके इस के लिये क्या कोई देखभाल का प्रबन्ध किया गया है ?

†[NAHAN FOUNDRY LIMITED, NAHAN

*602 SHRI RAM SAHAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) what decision has been taken by Government in respect of the demand of the Nahan Foundry Limited, Nahan for the grant of a further capital of Rs. 10 lakhs; and

(b) whether any arrangement for supervision has been made to ensure better production by the factory in future?]

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

(a) The request of Nahan Foundry Ltd. to increase its capital by Rs. 10

†[] English translation.

lakhs has been accepted in principle by Government. Suitable action is being taken.

(b) A works inspection wing has been created in the Foundry, and it is functioning, under the direct control of the General Manager. The products manufactured are inspected by this Wing at every stage of manufacture. Two technical officers of the supervisory cadre have been appointed. Testing equipments have been installed and a chemical laboratory is also functioning. Further, a permanent technical advisory committee consisting of five members has been formed to advise on the development of the Foundry.

‡[उद्योग मंत्री (श्री मनुभाई शाह) :

(क) और (ख). एक विवरण सभा की मेज पर रखा जाता है।

विवरण

(क) नाहन फाउन्ड्री लि० की पूंजी में १० लाख रु० की वृद्धि करने की मांग सरकार ने सिद्धांत रूप में स्वीकार कर ली है। इसके लिये उपयुक्त कार्यवाही की जा रही है।

(ख) काम की देख भाल करने वाला एक विभाग फाउन्ड्री में खोल दिया गया है और वह जनरल मैनेजर के सीधे नियंत्रण में काम कर रहा है। यह विभाग निमित होने वाली वस्तुओं का, निर्माण की प्रत्येक स्थिति में निरीक्षण करता है। सुपरवाइजरी वर्ग के दो टेक्नीकल अफसर नियुक्त किये गये हैं। परीक्षण उपकरण लगा दिये गये हैं और एक रसायनिक प्रयोगशाला भी चल रही है। इनके अतिरिक्त ५ सदस्यों की एक स्थायी टेक्नीकल सलाहकार समिति भी बना दी गयी है जो फाउन्ड्री के विकास के बारे में सलाह दिया करेगी।]

श्री राम सहाय : क्या माननीय मंत्री महोदय यह बताने की कृपा करेंगे कि जो १० लाख रु० सहायता देने की तजवीज की गई

थी उसमें से कुछ रुपया दिया जा चुका है ?

श्री मनुभाई शाह : यही तो मैंने स्टेटमेंट में बताया है कि १० लाख रुपया दिया जा रहा है और वह थोड़े महीनों के अन्दर ही मिल जायगा।

श्री राम सहाय : जो सलाहकार समिति नियुक्त की गई है उसके पर्सनल क्या है ?

श्री मनुभाई शाह : वे सब टेक्निकल आदमी हैं। उसमें मिस्टर चटर्जी आफ दि रेलवे स्टॉर्म, मि० प्रताप चन्द, मि० पार्कर, श्री शाह, मि० शुक्ला हैं।

रेडियो लाइसेंस फीस का वर्गीकरण

*६०३. श्री राम सहाय : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि क्या लाइसेंस फीस को रेडियो सेट की कीमत के लिहाज से मुकर्रर करने की कोई योजना सरकार के विचाराधीन है ? अगर है तो उसकी रूप रेखा क्या है ?

†[GRADING THE RADIO LICENCE FEE

*603. SHRI RAM SAHAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether there is any scheme under Government's consideration for fixing the licence fee according to the price of radio set? If so, what are its outlines?]

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): Yes. Government propose to charge a reduced licence fee for radio sets costing not more than 100 or 120 rupees. The exact limit of price and the details of implementing the scheme are under consideration.

‡[सूचना तथा प्रसारण मंत्री के संसदीय सचिव (श्री जी० राजगोपालन) : जी हां।